NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP (HC)/119 & 120/2017

NAME OF THE TRASFEROR

: MCGRAW HILL EDUCATION INDIA PVT LTD

NAME OF THE TRANSFEREE

: MCGRAW HILL EDUCATION SERVICES INDIA PVT

LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

ADV

SIGNATURE

GLADYS DANIEL

REPRESENTATION BY WHOM

ORDER

Counsel for the Petitioner present and prayed for extension of time for making publication in the newspaper. At request, time is extended to fulfill the requirements under law. Put up on 17.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk